

1	2	3	4	5	6
4.	Tamil Nadu Fisheries Development Corporation, Tamil Nadu.	2	—		
5.	State Fisheries Development Corporation Ltd. Calcutta, West Bengal.	4	—		
6.	Andhra Pradesh Fisheries Corporation-Ltd., Hyderabad, Andhra Pradesh.	2	—		
7.	Karnataka Fisheries Development Corporation Ltd., Mangalore, Karnataka.	—	—		
8.	Maharashtra Fisheries Development Corporation, Bombay, Maharashtra.	—	—		

Subletting of Government Quarters by Allottees

2118. SHRI K. LAKKAPPA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether allottees of Government accommodation are allowed to sub-let a portion of their quarter ; and

(b) the detailed guidelines in this regard and whether any prior permission to that effect is necessary, if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF) : (a) Allottees of general pool accommodation can share the residences allotted to them with the employees of the Central Govt. eligible for allotment of residences in general pool.

(b) The following categories of officers are also eligible to share the accommodation in general pool :—

- (i) Central Govt. servants ineligible for general pool residences.
- (ii) Staff of Semi-Government Organisations ;
- (iii) Staff of a body corporate, owned, or controlled by Government.
- (iv) Foreign students studying in India (cases to be sponsored by the Ministry of External Affairs/Education. Individual cases are to be decided by the Directorate of Estates).
- (v) Teachers of Recognised schools,

- (vi) Officers transferred to other stations.
- (vii) Members of Defence Forces (during the period of emergency).
- (viii) Retired Central Government servants ; and
- (ix) Reservists of Army, Air Force etc.

Only one share is permitted for which no permission is needed but the particulars of sharer are required to be intimated to the Directorate of Estates within 2 months of the date of commencement of sharing.

Criteria of Population of A Village Under Minimum Need Programme

2119. SHRI D. M. PUTTE GOWDA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether the population of a village in Minimum Need programme is 1000 ;

(b) if so, whether there is a proposal to reduce the criteria from 1000 to 300 in case of hilly track and interior underdeveloped areas ; and

(c) if so, details of the proposals ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) The Hon. able Member perhaps desires to know the population norms for linkage of villages by roads under the Minimum Needs Programme According to the 6th Plan document, all the Villages with population over 1500 and 50% of the villages with population between 1000-1500 are to be connected by all weather roads under Minimum Need Programme by 1990 and 50% of the villages to be so covered will be connected by 1985. The 6th Plan document

further envisages that a cluster of villages approach should be followed in respect of hill, coastal, tribal and desert areas.

(b) and (c) As the villages in the hill, coastal, tribal and desert areas are generally separated from each other by long distances and clusters of villages approach is not feasible, a proposal to relax the above norms for the difficult areas is under consideration in the context of Seventh Plan.

Marine Fish in Coastal Area of West Bengal

2120. SHRI NIRMAL SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the marine fishes are abundantly available in the coastal area of West Bengal ;

(b) whether Government propose to prepare a scheme for catching, processing of fishes like hilsa and others from the coastal area of Sunderban of South 24 Parganas of West Bengal for supplying to the market inside as well as outside India ;

(c) if so, the details thereof ; and

(d) if not, the reason thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c) Some of the important steps taken by the Central Government for development of coastal fisheries along 24-Parganas of West Bengal are :

- (i) A major fishing harbour at Roychowk has been commissioned at a total cost of about Rs. 350 lakhs ;